

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
ORIGINAL APPLICATION No. 225 OF 2022

IN THE MATTER OF:
NITIN DHIMAN

...APPLICANT

VERSUS

STATE OF PUNJAB & ORS

...RESPONDENT

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Filed Through

Place: New Delhi

Date: __.04.2023



Naginder Benipal

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ADVOCATE

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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IN THE MATTER OF:
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REPLY ON BEHALF OF MUNICIPAL CORPORATION, LUDHIANA
IT IS MOST RESPECTFULLY SHOWETH:

1. That undersigned is currently working as Commissioner, Municipal Corporation, Ludhiana & thus filing the reply on behalf of respondent no.3.

2. That this Hon'ble Tribunal vide order dated 26.04.2022 had directed:

1665
"In view of the allegations made in the present letter petition, we considered it appropriate to have a factual and action taken report from a Joint Committee comprising of CPCB, State PCB and Municipal Corporation, Ludhiana. The State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicants and take requisite action by following due process of law. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."



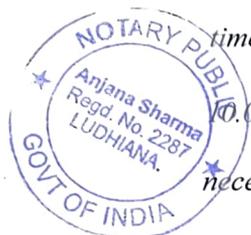
3. That the joint committee constituted as above, filed its report, recommendations of the joint committee are reproduced herein as:

“10.01 As per the term & condition of the approval of the proposal for 15 MLD CETP by MoEF&CC, M/s Bahadurke Textile and Knitwear Association Ltd. shall undertake implementation of the second phase of the proposal to achieve Zero Liquid Discharge and shall submit the complete proposal along with timelines for necessary approval from MoEF&CC within three months.

10.02 As the CETPs of capacity 40 MLD and 50 MLD have now been installed by M/s Punjab Dyers Association; as a next step, the SPVS shall explore the possibility for utilizing the treated effluent onto land for plantation and irrigation and submit the complete proposal alongwith timelines, within 03 months.

10.03 The Department of Local Government, Punjab shall provide necessary facilitation the Municipal to Corporation, Ludhiana, so as to complete the installation of STP 225 MLD at Jamalpur and STP 60 MLD at Balloke alongwith rehabilitation of existing STPS as per the timelines.

10.04 Government of Punjab shall issue necessary directions to Water Resources Department and Department of Soil & Water Conservation to explore the possibility and submit the complete time bound plan within 06months for utilizing the treated wastewater of STPs



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for the purpose of irrigation and plantation, so that there shall be zero liquid discharge in the Budha Nallah."

4. That this Hon'ble Tribunal vide order dated 24.1.23 had directed "The above said respondents have been assigned different role, have been subjected to different obligations and conferred different statutory powers under the environmental laws and, therefore, filing of consolidated reply by them is neither proper nor in conformity with the requirements of law. Accordingly, respondents no. 1 to 4 are directed to file their separate replies."

PRELIMINARY SUBMISSIONS

1. It is submitted that Ludhiana is home to dyeing industry which is regulated by Department of Industries and Punjab Pollution Control Board. Municipal Corporation Ludhiana does not maintain any record regarding dyeing units.

2. That as per information received from Punjab Pollution Control Board, CETP of 50 MLD capacity situated at Tajpur road has been commissioned and 108 units have taken their connections into the dedicated sewer system of CETP and 40MLD CETP at Focal Point Ludhiana has been commissioned on 04.01.2022 and 67 No. dyeing units have taken their connections into the dedicated sewer system of CETP. 15 MLD capacity CETP has been commissioned at Bahadur ke road dyeing complex and all the 26 member units have taken their connection into dedicated sewer system of CETP.



A handwritten signature in blue ink, consisting of a stylized 'S' followed by a vertical line and a loop.

3. That after receiving the information from Punjab Pollution Control Board, connections of all 201 units were checked and it was found that 54 dyeing units of focal point area and 34 dyeing units of Kaka Dhola road and Jaiswal dyeing complex have connected their sewer with main sewer of Municipal Corporation Ludhiana. Municipal Corporation had disconnected the sewerage connections of 54 dyeing units at Focal Point area and also disconnected main sewer connections of 34 No. of dyeing units of Kaka Dhola road and Jaiswal dyeing complex which was connected with main sewer of Municipal Corporation and they had been directed to treat their water through CETPs only, as per directions of PPCB and PPCB was also informed about this vide letter no.86/AC/R/D dated 26.05.2022.

4. That after disconnection Municipal Corporation Ludhiana itself also regularly keeps on checking if any dyeing units is throwing untreated effluent into the sewerage system of Municipal Corporation Ludhiana. If any violation is found, connection is disconnected and information is sent to PPCB for further action. During this checking 27 units were found violating the norms and list was shared to PPCB for taking action.

5. That joint committees of officials of Punjab Pollution Control Board, Punjab Water supply & Sewerage Board and Municipal Corporation Ludhiana have also been constituted vide letter no. 136/PS dated



06.01.2023 (Annexure-'A') for checking these connections and taking necessary action.

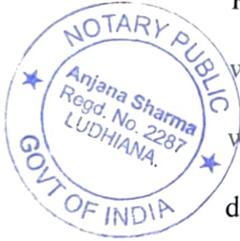
The joint committee of officials of Municipal Corporation and Punjab Pollution Control Board jointly visited Focal Point area on dated 13.04.2023 and found one dyeing unit disposing of its commercial effluent into the domestic sewer of Municipal Corporation. Municipal Corporation Ludhiana has disconnected the connection of this violating unit and informed Punjab Pollution Control Board to take action against the violating unit as per law.

6. That the domestic waste water from the sewerage network within Ludhiana city is treated in the STPs by Municipal Corporation Ludhiana. The rehabilitation and construction of STPs in Ludhiana is under execution by Punjab water supply and sewerage Board (PWSSB), and the work is being monitored regularly. That the joint committee in its report had recommended that "The Department of Local Government shall provide facilitation to the Municipal Corporation, Ludhiana, so as to complete the installation of STP 225 MLD at and STP 60 MLD at Balloke alongwith rehabilitation of existing STPs as per the timelines."
7. The it is submitted that the Department of Local Government is already facilitating the Municipal Corporation, Ludhiana for the completion of STP 225 MLD at Jamalpur and STP 60 MLD at Balloke



alongwith rehabilitation of existing STPs as per the timelines. The STP 225 MLD at Jamalpur has been completed and inaugurated in by PWSSB in February, 2023, and is currently under stabilisation. The construction of STP 60 MLD at Balloke is being done by PWSSB, and the work is expected to be complete by August, 2023. In addition, the work of rehabilitation of existing STPs is also being undertaken by PWSSB. The water samples from the STPs is taken regularly and checked regarding the standards to be met. The test reports of 105 MLD capacity at Balloke and 50 MLD capacity at Bhattian are attached alongwith at **Annexure-'B'**.

8. It is submitted that municipal corporation Ludhiana have assisting Punjab pollution control Board, in controlling surface water pollution, which is the nodal agency to control and prevent pollution in any water body. The Municipal corporation Ludhiana has always been diligent and is acting as per notification/regulations by this Hon'ble Tribunal. It is also submitted that Municipal Corporation Ludhiana has always been compliant to the orders and direction issued by Hon'ble Tribunal.




DEPONENT

VERIFICATION

Verified at _____ of the _____ day of _____, 2023 that the

contents of the above reply in so far as they relate to factual position are true upon the information derived from the official record and in so far as they relate

to the legal submissions are true upon the advice received and believed by me to be true. Rest is by way of submissions before this Hon'ble Tribunal.




DEPONENT

DATE:
PLACE: LUDHIANA

I identified that the deponent
has Signed before me
I know him/her personally

19/4/2023

ATTESTED AS IDENTIFIED

NOTARY PUBLIC LUDHIANA (PB)

19 APR 2023

ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ

ਦਫਤਰੀ ਹੁਕਮ

ਨੰ. 130/15

ਮਿਤੀ 06/01/23

ਵਿਸ਼ਾ:-

Industrial Waste Mixing with Sewerage Waste at Jamalpur.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਪ੍ਰੋਜੈਕਟ ਮੋਨੀਟਰਿੰਗ ਕਮੇਟੀ ਦੀ 19ਵੀਂ ਮੀਟਿੰਗ ਮਿਤੀ 30-12-2022 ਵਿੱਚ ਲਏ ਗਏ ਫੈਸਲੇ ਨੂੰ ਪੁੱਛ ਰੱਖਦੇ ਹੋਏ ਮੌਜੂਦਾ ਅਤੇ ਨਵੇਂ ਬਣਾਏ ਜਾ ਰਹੇ ਐਸ.ਟੀ.ਪੀਐਚ ਵਿਖੇ ਇੰਡਸਟਰੀ ਦੇ ਅਣ-ਟਰੀਟਡ / ਰੰਗਦਾਰ ਡਿਸਚਾਰਜ ਨੂੰ ਰੋਕਣ ਲਈ ਅਤੇ ਸਬੰਧਤ ਇੰਡਸਟਰੀ ਉਪਰ ਬਣਾਈ ਕਾਰਵਾਈ ਕਰਨ ਲਈ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਅਧਿਕਾਰੀਆਂ/ਕਰਮਚਾਰੀਆਂ ਦੀ ਡਿਊਟੀ ਲਗਾਈ ਜਾਂਦੀ ਹੈ:-

- 1) ਸਬੰਧਤ ਜੋਨ ਦਾ ਐਸ.ਡੀ.ਓ., ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ
 - ਜੋਨ-ਏ
 - i) ਸ਼੍ਰੀ ਸੁਖਦੀਪ ਸਿੰਘ, ਐਸ.ਡੀ.ਓ.
 - ii) ਸ਼੍ਰੀ ਸੰਦੀਪ ਸਰਮਾ, ਐਸ.ਡੀ.ਓ.
 - ਜੋਨ-ਬੀ
 - i) ਸ਼੍ਰੀ ਅਮਿਤਪਾਲ ਸਿੰਘ, ਐਸ.ਡੀ.ਓ.
 - ii) ਸ਼੍ਰੀ ਕਮਲ ਰਾਮ, ਐਸ.ਡੀ.ਓ.
 - iii) ਸ਼੍ਰੀ ਸਮਰਥੀਰ ਸਿੰਘ, ਐਸ.ਡੀ.ਓ.
 - ਜੋਨ-ਸੀ
 - i) ਸ਼੍ਰੀ ਜਗਰੂਪ ਸਿੰਘ, ਐਸ.ਡੀ.ਓ.
 - ਜੋਨ-ਡੀ
 - i) ਸ਼੍ਰੀ ਅੰਮੁਲ ਗਰਚਾ, ਐਸ.ਡੀ.ਓ.
- 2) ਸ਼੍ਰੀ ਗੁਰਪ੍ਰੀਤ ਸਿੰਘ ਤਲਵੰਡੀ, ਐਸ.ਡੀ.ਓ., ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ
- 3) ਸਬੰਧਤ ਐਸ.ਡੀ.ਓ., ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
 - i) ਸ਼੍ਰੀ ਭੀਸ਼ਮ ਕੁਮਾਰ (ਬਹਾਦੁਰ ਕੋ ਰੋਡ)
 - ii) ਸ਼੍ਰੀ ਜਸਪਾਲ ਸਿੰਘ (ਤਾਜਪੁਰ ਰੋਡ)
 - iii) ਸ਼੍ਰੀ ਗੁਰਿੰਦਰ ਪਾਲ ਸਿੰਘ (ਫੋਕਲ ਪੁਆਇੰਟ)
 - iv) ਸ਼੍ਰੀ ਰੋਜਰਟ (ਸੁੰਦਰ ਨਗਰ ਏਰੀਆ)
 - v) ਸ਼੍ਰੀ ਅਤੁਲ ਕੋਸ਼ਲ (ਗਿਆਸਪੁਰਾ ਏਰੀਆ)
- 4) ਸ਼੍ਰੀ ਸਾਜਿਦ ਹੁਸੈਨ, ਪ੍ਰੋਜੈਕਟ ਮੈਨੇਜਰ, ਮੈਸ. ਖਿਲਾਰੀ ਇੰਨਫਰਾਸਟਰਕਚਰ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ

ਇਸ ਤੇ ਇਲਾਵਾ ਹੇਠ ਲਿਖੇ ਇੰਡਸਟਰੀਆਂ ਦੇ ਪ੍ਰਤੀਨਿਧੀਆਂ ਨੂੰ ਵੀ ਸਰਵੇ ਦੌਰਾਨ ਟੀਮ ਵਿੱਚ ਸ਼ਾਮਲ ਕੀਤਾ ਜਾਵੇ:-

- i) ਸ਼੍ਰੀ ਲਲਿਤ ਜੋਨ
- ii) ਸ਼੍ਰੀ ਬੋਥੀ ਜਿੰਦਲ
- iii) ਸ਼੍ਰੀ ਰਾਹੁਲ ਵਰਮਾ



ਕਮਿਸ਼ਨਰ,
ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ।

ਪਿੱਠਅੰਕਣ ਨੰ. 131/15

ਮਿਤੀ 06/01/23

- 1) ਉਪਰੋਕਤ ਦਾ ਉਤਾਰਾ ਸਬੰਧਤ ਅਧਿਕਾਰੀਆਂ/ਕਰਮਚਾਰੀਆਂ/ਸਬੰਧਤ ਇੰਡਸਟਰੀਆਂ ਦੇ ਪ੍ਰਤੀਨਿਧੀਆਂ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਪਾਲਣਾ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।



ਕਮਿਸ਼ਨਰ,
ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ।

VERIFIED TO BE TRUE COPY

NOTARY PUBLIC LUDHIANA (PB.)

11.9 APR 2023



Punjab Pollution Control Board

Zonal Laboratory, E-648-B, 2nd Floor,
Phase-5, Focal Point, Ludhiana.

ANNEXURE - 3
Analytical ...
Send copy to
Mg. Lab for further
their records.
- II

STP's Analysis Report

1. Laboratory Sample no.:
2. Name & address of Industry/organization:
3. Name of Sample Collecting Officer :
4. Designation of the officer authorizing test
5. Type of Sample :
6. Date & Time of Sample Collection :
7. Date & Time of Sample receipt in lab
9. Test Methods

STP/193-194/Zonal Lab. Monitoring/2023
 M/s STP Balloke 105 MLD
 Er. Bhisham, AEE, PPCB
 Er. Maninder Singh, SDO, PWSSB 761...
 Sh. Sunil Kumar, SCO, DSWC.
 Environmental Engineer, Regional office-3, Ludhiana
 Grab
 01/03/2023
 02/03/2023
 As per relevant parts of IS:3025/ Methods of APHA

Test Results:

Sr No	Parameters	Results			Prescribed Standards as per notification no 188 dt 28.3.2019
		Inlet Of STP	Outlet Of STP	Units	
1	pH	7.4	7.7	-	6.5-8.5
2	Total Suspended Solids (TSS)	316	10	mg/l	<100
3	Total Dissolved Solids (TDS)	641	599	mg/l	-
4	Chemical Oxygen Demand (COD)	424	36	mg/l	-
5	Bio-chemical Oxygen Demand (BOD ₅) at 27 °C	133	5	mg/l	30
6	Colour	100	BDL	P.C.U.	-
7	F.coli	-	540	MPN/100ml)	<1000

Remarks- 1) BDL means Below Method Detection limit.
 2) The prescribed standards are as per PPCB notification no. 188 dated 28.3.2019. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.
 3) Colour parameter analysed by Head Office, Water Laboratory, Patiala.

End of Report

Sample analyzed by



Signature
 15/3/23
 Junior Scientific Officer,
 Zonal Lab, Ludhiana

Ends. No. 2850-52

Dated 15/03/2023

A copy of the above is forwarded to the following for information and necessary action please along with data sheet:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-2, Ludhiana.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana.

Signature
 Assistant Scientific Officer,
 Zonal Lab, Ludhiana
 14/3/23

VERIFIED TO BE TRUE COPY
 Signature
 NOTARY PUBLIC LUDHIANA (PB)

11:9 APR 2023



Punjab Pollution Control Board

Zonal Laboratory, E-648-B, 2nd Floor,
Phase-5, Focal Point, Ludhiana.

STP's Analysis Report

(i) Analysis charges?
(ii) Send copy of the results to the concerned Deptt. for info of pt.

- 1. Laboratory Sample no.: STP/195-196/Zonal Lab. Monitoring 17/03/2023
- 2. Name & address of Industry/organization: M/s STP Bhatian 50 MLD
- 3. Name of Sample Collecting Officer: Er. Bhisham, AEE
- 4. Designation of the officer authorizing test: Environmental Engineer Regional Office-3, Ludhiana
- 5. Type of Sample: Grab
- 6. Date & Time of Sample Collection: 01/03/2023
- 7. Date & Time of Sample receipt in lab: 02/03/2023
- 8. Test Methods: As per relevant parts of IS:3025/ Methods of APHA

Test Results:

Sr No	Parameters	Results			Prescribed Standards as per notification no 188 dt 28.3.2019
		Inlet Of STP	Outlet Of STP	Units	
1	pH	7.2	7.8	-	6.5-8.5
2	Total Suspended Solids (TSS)	322	11	mg/l	<100
3	Total Dissolved Solids (TDS)	1193	808	mg/l	-
4	Chemical Oxygen Demand (COD)	472	32	mg/l	-
5	Bio-chemical Oxygen Demand (BOD ₅) at 27 °C	140	5.0	mg/l	30
6	Colour	65	BDL ✓	P.C.U.	-
7	F.coli		240 ✓	MPN/100ml)	<1000

- Remarks-
- 1) BDL means Below Method Detection limit.
 - 2) The prescribed standards are as per PPCB notification no. 188 dated 28.3.2019. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.
 - 3) Colour parameter analysed by Head Office, Water Laboratory, Patiala.



[Signature]
Scientific Assistant,
Zonal Lab, Ludhiana

Ends. No. 2062-64

Dated 17/03/2023

A copy of the above is forwarded to the following for information and necessary action please along with data sheet:-

- 1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
- 2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-2, Ludhiana.
- 3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana.

VERIFIED TO BE TRUE COPY
[Signature]
NOTARY PUBLIC LUDHIANA (PB.)

[Signature]
Assistant Scientific Officer,
Zonal Lab, Ludhiana
17/3/23

19 APR 2023